

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/192/2016

NAME OF THE PETITIONER(S) : S. Devaraj & Another

NAME OF THE RESPONDENT(S) : Seventh Vision India Pvt Ltd & 14 Others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. A. M. J. Lango	Representing Counsel For Petitioner	2
2. R. VIDHYASANKAR R. ASTHOKUMAR	Counsel for R1-3, 7-10, 12-15	

ORDER

Proxy representing the counsel for petitioner present. Counsel for R1 to R3, R7 to R10, R12 to R15 present. Time extended at request of both counsel for hearing submissions in regard to the outcome of the settlement talks. Put up on 13.11.2017 at 10.30 A.M.

-Sd-

K Anantha Padmanabha Swamy
Member (Judicial)

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